

LOK SABHA DEBATES

LOK SABHA

Monday, March 21, 1988/Chaitra 1, 1910
(Saka)

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER *In the Chair*]

ORAL ANSWERS TO QUESTIONS

[*Translation*]

**Rush of Passengers at Inter-State Bus
Terminus, Delhi**

*364. SHRI JAGDISH AWASTHI :
Will the Minister of URBAN DEVELOP-
MENT be pleased to state :

(a) the names of the States for which
bus service is available from the Inter-State
Bus Terminus of Delhi;

(b) whether Government are taking any
steps to reduce the heavy rush of passengers
at the Inter-State Bus Terminus; and

(c) if so, the details thereof ?

[*English*]

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH) : (a) Bus services
are available from ISBT, Delhi to Haryana,
Himachal Pradesh, Punjab, Jammu and
Kashmir, Madhya Pradesh, Rajasthan, Uttar
Pradesh and the Union Territory of Chandi-
garh.

(b) and (c). Another ISBT is proposed
to be constructed on the eastern side of the
Nizamuddin Railway station.

[*Translation*]

SHRI JAGDISH AWASTHI : Mr.
Speaker, Sir, the hon. Minister has informed
that there is a proposal to construct another
ISBT to reduce the rush of the passengers
in the buses. May I know the stage of the

proposal and the expenditure involved in it
as also the States for which the bus services
will be available from the proposed ter-
minal ?

SHRI DALBIR SINGH : As regards
reducing the rush, I would like to inform
the hon. Member that the capacity of the
present ISBT was contemplated as 500
buses. But at present 4600 buses are
reaching here and this position is really
causing a lot inconvenience to the people.
Keeping this fact in view, a proposal was
submitted to Planning Commission. It is
proposed to construct a new ISBT near
Nizamuddin by 1988-89. It involves an
expenditure of Rs. 2 crores and 50 lakhs
and the Planning Commission have agreed
to allocate the funds during 1988-89.

SHRI JAGDISH AWASTHI : Are there
any arrangements made for the present
travelling public to see that their journey is
safe and convenient ?

SHRI DALBIR SINGH : The Govern-
ment is always cautious about the safety
aspect. In Delhi's perspective plan for
2001, the movement of 14000 buses from
and to the states and intake of 7 lakh 25
thousand passengers in Delhi has been
anticipated. In this way, the Government
always try to provide safety measures and
assures that there is no inconvenience to the
passengers in the bus service available.

SHRI V. TULSI RAM : Mr. Speaker,
Sir, I want to tell the hon. Minister that
the visit of passengers from North to South
and *vice versa* is essential for maintaining
the unity between the North and the South.
Mr. Speaker, Sir, you have recently attend-
ed a *Kisan* Sammelan there. Farmers do
recall and congratulate you there. May I
know whether the Government propose to
start a Bus Service from Delhi to Andhra
Pradesh for maintaining the unity between
South and the North ?

[*English*]

SHRI S. JAIPAL REDDY : There is
an airbus to Hyderabad.

[Translation]

MR. SPEAKER : I may ask them to increase the number from one to two.

[English]

SHRI V. SOBHANADREESWARA RAO : Why Andhra Pradesh, why not to Kanyakumari ?

[Translation]

SHRI V. TULSI RAM : Bus should be comfortable so that there is no inconvenience to the passengers. The security aspect should seriously be kept in mind. ISBT to be constructed in Nizammuddin will not prove adequate to fulfil the requirements of Delhi. You will have to construct more such terminals.

SHRI DALBIR SINGH : We have certain other proposals also for constructing new bus terminals. We propose to construct 4-5 such bus terminals by 2001. In order to avoid rush of passengers at one place, we propose to construct more bus terminals as and when the resources would be available with us.

SHRI MOHD. MAHFOOZ ALI KHAN : Mr. Speaker, Sir, there is the

facility of reserved seats for the MP's, MLA's and MLC's in the buses run by the States. May I know why such a facility has not being provided in DTC buses while DTC buses are plying to other states also ?

MR. SPEAKER : This is not relevant.

[English]

Development Scheme for Fisheries in Kerala

*366. PROF. K.V. THOMAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the schemes submitted by Kerala Government for the development of fisheries in Kerala;

(b) the action taken by Union Government thereon; and

(c) the Central assistance provided to Matsya Federation in Kerala ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c). A Statement is given below.

Statement

(a) and (b). Action taken by the Government of India on the important Fisheries Projects referred to by the Government of Kerala is as follows :

Project	Action taken by the Government
1	2
1. Development of Integrated fishing harbour at Vizhinjam.	Sanctioned in February, 1987.
2. Construction of Puthiappa fishing harbour.	Sanctioned in January, 1988.
3. Construction of Munambam fishing harbour.	Revised implementation schedule awaited from the Government of Kerala.
4. Construction of Thangassery fishing harbour.	Revised implementation schedule awaited from the Government of Kerala.
5. Integrated marine fisheries Project Phase I and Phase II.	Sanctioned in April, 1985 and March, 1987.
6. Off-shore fisheries development project for dory fishing.	Sanctioned in March, 1987.